

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 20<sup>TH</sup> May, 2016**

No 155 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer /posted.
1	2	3
1.	Sri Rajesh Srivastava, Civil Judge (Senior Division), Ramgarh [under orders of transfer to Pakur as CJM but not joined as such]	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh
2.	Sri Akhilesh Kumar, Civil Judge (Senior Division)-I-cum-ACJM, Hazaribagh	a) Civil Judge (Senior Division) b) Pakur c) Pakur
3.	Sri Yogesh Kumar Singh, Civil Judge (Senior Division)-I-cum-ACJM, Saraikela	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh

By order of the Court,  
**Sd/-Anil Kumar Choudhary**  
Registrar General

Memo No. \_\_\_\_\_ / Apptt. \_\_\_\_\_ Dated Ranchi, the 20<sup>th</sup> May, 2016  
XX(4)-01/2016

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-Anil Kumar Choudhary**  
Registrar General

Memo No. 3303 / Apptt. \_\_\_\_\_ Dated Ranchi, the 20<sup>th</sup> May, 2016

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Establishment), the Registrar (Vigilance) / Registrar(Administration) I/c / the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell / the PPS I/c to Hon'ble the Chief Justice .....High Court of Jharkhand, Ranchi / the Principal District Judges of Ramgarh, Hazaribagh, Saraikela & Pakur Judgeships for information and communication to the Officers concerned with a direction to join their new assignment accordingly.

(The representation dated 29.04.2016 in respect of Sri Rajesh Srivastava, Civil Judge (Senior Division), Ramgarh [under orders of transfer to Pakur as CJM but not joined as such] is allowed accordingly.

(-) For P.D.J(Ramgarh).

  
20.05.2016  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 20<sup>TH</sup> MAY, 2016**

No 156 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon Sri Akhilesh Kumar, Civil Judge (Senior Division)-I-cum-ACJM, Hazaribagh [ under orders of transfer as Civil Judge(Senior Division) at Pakur], the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the District of Pakur.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, Sri Kumar is appointed as Chief Judicial Magistrate for the District of Pakur.

By order of the Court,

**Sd/-Anil Kumar Choudhary**  
Registrar General

**Memo No. \_\_\_\_\_ / Apptt. \_\_\_\_\_ Dated Ranchi, the 20<sup>th</sup> May, 2016**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-Anil Kumar Choudhary**

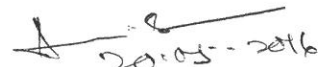
Registrar General

**Memo No. 3305 / Apptt. Dated Ranchi, the XX(4)-01/2016 May, 2016**

Copy forwarded to the Principal District & Sessions Judges Hazaribagh and Pakur / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officer concerned).

(The Officer concerned may be directed to make over charge of his Court and Office and to proceed to join the new assignment accordingly.)

(-) For P.D.J (Hazaribagh).

  
20.05.2016  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**The 20<sup>th</sup> MAY, 2016**

No. 157 A : Sri Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Deoghar is hereby transferred and posted as District & Additional Sessions Judge, Koderma with immediate effect.

By order of the Court,  
Sd/- (Anil Kumar Choudhary)  
Registrar General

**Memo. No. .... /Apptt. Dated Ranchi, the 20<sup>th</sup> May, 2016**  
**XIX(11)-01/2015**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- (Anil Kumar Choudhary)  
Registrar General

**Memo. No. 3307 /Apptt. Dated Ranchi, the 20<sup>th</sup> May, 2016**  
**XIX(11)-01/2015**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration) I/c, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges of Deoghar & Koderma Judgeships for information & needful and the Officer concerned with a direction to join their new assignment accordingly.

  
20.05.2016  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 20<sup>TH</sup> MAY, 2016**

No. 158 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial officers of the rank of Civil Judge (Senior Division) named in Column no. 02 at their respective places of posting shown in Column no. 03 of the table :-

Sl. No.	Name of the officers with designation and present place of posting/ under order of transfer	New place of posting
<b>01.</b>	<b>02.</b>	<b>03.</b>
01	Sri Rajesh Srivastava, Civil Judge (Senior Division), Ramgarh [under orders of posting]	Ramgarh
02	Sri Yogesh Kumar Singh, Civil Judge (Senior Division)-I-cum-ACJM, Saraikela [under orders of transfer to Hazaribagh as Civil Judge (Senior Division)]	Hazaribagh

Further, the concerned Principal District and Sessions Judges are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt

Dated Ranchi the **May, 2016**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 3310/Apptt

Dated Ranchi the **20<sup>th</sup> May, 2016**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Establishment) / the Registrar (Administration) I/c / the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / I/c P.P.S. to the Hon'ble the Chief Justice / I/c NIC Cell .....of High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and **(communication to the Officers concerned)**

( ) – For concerned PDJs

  
20.05.2016  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 20<sup>th</sup> MAY, 2016**

**No. 159 A:** In exercise of the powers conferred under Sub Section (2) of Section 12 of the Criminal Procedure Code, the Officers of the rank of Civil Judge (Senior Division)-cum-Judicial Magistrate 1<sup>st</sup> Class named in Column No.2 are also appointed as Additional Chief Judicial Magistrate for the District mentioned against their names and to vest them with all the powers of a Chief Judicial Magistrate under the Criminal Procedure Code, 1973 (Act 2 of 1974), or under any other law for the time being in force as the High Court may direct, which they will exercise only in the District/Subdivision mentioned against their names in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Sri Ravi Shankar Mishra, Civil Judge (Senior Division)-cum-J.M., Hazaribagh	Hazaribagh	Hazaribagh
2.	Sri Durgesh C. Awasthi, Civil Judge (Senior Division)-cum-J.M.-cum-Secretary, DLSA, Saraikela	Saraikela	Saraikela

Yours faithfully,  
**Sd/-(Anil Kumar Choudhary)**

Registrar General

**MEMO. NO. .... /APPTT. DATED RANCHI, THE 20<sup>th</sup> May, 2016**

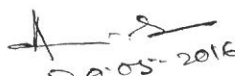
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Anil Kumar Choudhary)**

Registrar General

**Memo. No. 3312 /Apptt. Dated Ranchi, the 20<sup>th</sup> May, 2016**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General/ the Registrar (Administration) I/c / the Registrar (Establishment) / the Registrar (Vigilance) , the Central Project Co-ordinator , e-Courts Project, / I/c NIC Cell (with a direction to upload the same in the website of the Court) , the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / Dy. Commissioners and Superintendent of Police of the concerned Districts for information and necessary action / the Principal District & Sessions Judge, Hazaribagh & Sariakela for communication to the Officers concerned

  
20-05-2016  
Registrar General

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

THE 20<sup>TH</sup> MAY, 2016

No. 160 A : The Civil Judges (Senior Division) named in Column No. (2) of the table given below are appointed as Civil Judges (Senior Division)-I in the Judgeships to be stationed ordinarily at the places mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judges (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officers concerned unless they are published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with Judgeship) [UOT/UOP/ on promotion, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Sri Ravi Shankar Mishra, Civil Judge (Senior Division)-cum-J.M., Hazaribagh	a) Civil Judge (Sr. Division) b) Hazaribagh c) Hazaribagh	S.C.C. powers of Rs.1500/- within the local limits of Hazaribagh Munsifi
2.	Sri Durgesh C. Awasthi, Civil Judge (Senior Division)-cum-J.M.-cum-Secretary, DLSA, Saraikela	a) Civil Judge (Sr. Division) b) Saraikela c) Saraikela	S.C.C. powers of Rs.1500/- within the local limits of Saraikela Munsifi

Yours faithfully,

**Sd/- (Anil Kumar Choudhary)**

Registrar General

MEMO. NO. .... /APPTT. DATED RANCHI, THE 20<sup>th</sup> May, 2016

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/- Anil Kumar Choudhary**

Registrar General

MEMO. NO. .... /APPTT. DATED RANCHI, THE 20<sup>th</sup> May, 2016

Copy forwarded to the Principal District & Sessions Judges, Hazaribagh & Saraikela for information and communication to the Officers concerned.

The concerned Principal District & Sessions Judges are requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

**Sd/- Anil Kumar Choudhary**

Registrar General

MEMO. NO. 3315 /APPTT. DATED RANCHI, THE 20<sup>th</sup> May, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / Registrar (Administration) I/c, the Registrar (Establishment), the Registrar (Vigilance), the the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, the PPS I/c to Hon'ble the Chief Justice ...High Court of Jharkhand, Ranchi / the Dy. Commissioners of the concerned Districts for information and necessary action.

(The Dy. Commissioners are requested to get the notification published in the District Gazette within a fortnight from the receipt of this order).

  
Registrar General